

[Print](#)**Defective Case Register from 2025-08-25 to 2025-08-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/33964/2025	LAXMIKANTA MOHANTY	2025-08-25	Date of copy of order vide annex-1 not tally with Index.
2	D-BLAPL/25572/2025	PRAMOD CHANDRA SEJPADA	2025-08-25	Name of the court in rej.order not tally with synopsis and petition.
3	D-ABLAPL/25962/2025	JYOTIRMAYA SAHOO	2025-08-25	Rs. 50/- to be paid on v.nama.
4	D-BLAPL/25968/2025	PRAVASH CHANDRA JENA	2025-08-25	i)Page nos. 11 and 12 not properly scanned.
5	D-CRLMP/25975/2025	JNANINDRA PANI	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-CONTC/33671/2025	ADV.	2025-08-25	COPY OF ORDER PASSED IN CONTC. NO.1176/2025 DTD. 19.08.2025 BE FILED THEN PUT UP FOR SR
7	D-ABLAPL/25859/2025	JAYANTA KUMAR MAJHI	2025-08-25	Name of Court not properly mentioned in the Prayer.
8	D-ABLAPL/25835/2025	TARUN KUMAR BISWAL	2025-08-25	1.Items in the Index not properly serial numbered. 2. Age of Pet. No.2 not mentioned in Cause Title. 3. Age of Petitioners not mentioned in Vakalatanama.
9	D-ABLAPL/25836/2025	DEEPAK KU SAHOO	2025-08-25	Petitioner No.3 mentioned in Para 5 be rectified a Pet No.2.
10	D-WP(C)/34067/2025	SANTOSH KUMAR MOHAPATRA	2025-08-25	page nos. 12 AND 13 are not neat
11	D-ABLAPL/25946/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-08-25	Wrongly mentioned W/o instead of S/o against Petitioner no. 2 in cause title.
12	D-WP(C)/34072/2025	AMITAV TRIPATHY	2025-08-25	page no. 9 not neat.
13	D-CRLREV/25666/2025	RAGHUNATH SINGH	2025-08-25	Put up SR after redacting the name of Informant/Victim from the petition. 2.FIR not legible.
14	D-CRLREV/25750/2025	GOUTAM KUMAR ACHARYA(SR. ADV.)	2025-08-25	Put SR after filing C.Copy of Annex-1
15	D-ABLAPL/25825/2025	ARIJEET MISHRA	2025-08-25	Annexure 1 page 9 not legible.
16	D-CRLREV/25744/2025	GOUTAM KUMAR ACHARYA(SR. ADV.)	2025-08-25	Put Of SR after filing of C.Copy- ANNEX- 1.
17	D-ABLAPL/25956/2025	TUSAR KANTA SAHOO	2025-08-25	Page no. 11 not legible.
18	D-WP(C)/34073/2025	AMITAV TRIPATHY	2025-08-25	1. para.6 of petition not tally with annex.3. 2.page nos.26 to 28 and 31 are not neat.

19	D-CRLMC/25987/2025	SANGRAMJIT PANDA	2025-08-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Synopsis and Date chart not furnished in Index.
20	D-ABLAPL/25883/2025	DINESH KUMAR MOHANTY	2025-08-25	i)Name and signature of the deponent not same in the affidavit.
21	D-WP(C)/34069/2025	SANTOSH KUMAR SWAIN	2025-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-ABLAPL/25942/2025	SUSIL KUMAR PATTNAIK	2025-08-25	Page no. 8 9 not paginated.
23	D-ABLAPL/25828/2025	BISWAJIT PASAYAT	2025-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure 1 page 11 and 12 not legible.
24	D-ABLAPL/25867/2025	SURYAKANTA DASH	2025-08-25	i)L.A.A.W.S. of Rs. 10/ ,A.W.F. of Rs. 15/ and A.C.W.f. of Rs. 2/ not paid in vakalatnama.
25	D-ABLAPL/25933/2025	JYOTIRMAYA SAHOO	2025-08-25	P.S. case No., G.R. Case No. and lower Court name incorrectly mentioned in Prayer.
26	D-WP(C)/33996/2025	SANJAY KUMAR PATRA	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-ABLAPL/25944/2025	DHARMENDRA SETHY	2025-08-25	Page no.12 13 not legible.
28	D-CONTC/33862/2025	UMESH CHANDRA PATNAIK	2025-08-25	i) Put up for SR after filling of copy of order and cause title in wp(c). ii) wp(c) no. mention in petition does not tally with reference certificate.
29	D-ABLAPL/25955/2025	BISWAJIT NAYAK	2025-08-25	Page no. 15, 19-21 not legible.
30	D-CONTC/33927/2025	ADV.	2025-08-25	Age of the petitioner mention in cause title does not tally with affidavit and declaration.
31	D-BLAPL/25981/2025	KARTIK KU SWAIN	2025-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Provision of law not correctly furnished.ii) For further S.R.
32	D-STREV/33994/2025	DULAL SATYANARAYAN JETHI	2025-08-25	Code Not indicated 2.Legible copy of page no. 34 35 40 131 135 139 143 151 152 are to be filed.
33	D-WP(C)/34081/2025	SANDHYARANI PANI	2025-08-25	1. Or. date. 24-1-2025 mentioning in index, not mentioned in para.10 under annex.8 of the petition.
34	D-WP(C)/33195/2025	SUDHIR KUMAR MALLICK	2025-08-25	1. page no.15 not neat. 2. R.O.R. no.245 in index not tally with annex.2 .3. Complete address of petitioner no.4 not mentioned
35	D-WP(C)/34074/2025	JYOTI PRAKASH PATRA	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

36	D-WP(C)/34003/2025	SANJAY KUMAR PATRA	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy Not Served on S.C (T)
37	D-CRLMP/25641/2025	SURYA PRATAP DEO	2025-08-25	.Petition not correctly addressed to Honorable Court
38	D-CMP/34186/2025	BUDHIRAM DAS	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No-20 not available in the Petition.
39	D-ABLAPL/25884/2025	AJIT KUMAR PANDA	2025-08-25	.Name Of The Filing Advocate Not In Capital Letters In The Petition
40	D-WP(C)/33917/2025	DEEPAK KUMAR PANI	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 45 not neat.
41	D-WP(C)/33920/2025	SURESH CHANDRA PRADHAN	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. As per Index annex-4 not found in the petition copy.Page 8 and 12 not neat.
42	D-ABLAPL/25834/2025	RAJJEET ROY	2025-08-25	1. Annexure 4 not marked. 2. Name of relative of Victim appearing in Para 3 be redacted.
43	D-WP(C)/33923/2025	SUBHAM AGRAWAL	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 150 not neat.
44	D-WP(C)/34103/2025	BHOJARAJ SETH	2025-08-25	1. Page no.9 not marked on the file.
45	D-ABLAPL/25816/2025	PARSURAM PANDA	2025-08-25	1. In declaration under affidavit no. of paragraph wrongly furnished.
46	D-CMAPL/33938/2025	KSHIROD KUMAR ROUT	2025-08-25	Put up for SR after filling of c. copy of impugned order
47	D-WP(C)/33933/2025	SUBHAM AGRAWAL	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 111 not neat.
48	D-BLAPL/25860/2025	BISWAJIT MOHANTY	2025-08-25	1. H.C B.A.M.W.S Rs 50/ to be paid in V. nama
49	D-CMAPL/33935/2025	KSHIROD KUMAR ROUT	2025-08-25	Put up for SR after filling of c. copy of impugned order.
50	D-BLAPL/25865/2025	AMIT PRASAD BOSE	2025-08-25	1. Adhesive Stamp Rs 30/- deficient in V.Nama 2 Name of the petitioner as mentioned in the Cause title is not tally with Rejection order.
51	D-CMAPL/34007/2025	ADV.	2025-08-25	Put up for SR after filling of c. copy of impugned order.
52	D-CMAPL/34115/2025	ADV.	2025-08-25	Put up for SR after filling of c. copy of impugned order.
53	D-BLAPL/25896/2025	SUSHANTA KUMAR PRADHAN	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 16 not neat.

54	D-ABLAPL/25821/2025	MANOJ KUMAR MALLICK	2025-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
55	D-ABLAPL/25899/2025	AJIT KUMAR PANDA	2025-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit. Page marking not correctly mentioned.
56	D-CMP/34028/2025	BHASKAR CHANDRA PANDA	2025-08-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page-37 Not Available.
57	D-ABLAPL/25861/2025	JUGALA KISHORE PANDA	2025-08-25	1. In the Affidavit Declaration about number of Paragraphs in the Petition not correct. 2. Annexure 1 not attested.
58	D-ABLAPL/25907/2025	ABHAS MOHANTY	2025-08-25	Page marking not correctly mentioned.
59	D-CRLMC/25994/2025	SANJAY KUMAR SWAIN	2025-08-25	C .copy of order dtd. 17.01. 2025 not filed.
60	D-ABLAPL/25849/2025	RAJIB LOCHAN PATTNAIK	2025-08-25	1. Synopsis and Date hart not page marked. 2. GR Case No. mentioned in Synopsis, Subject matter of Cause Title, Para1 and 3, Prayer not tally with GR Case No. mentioned in Annexure 1.
61	D-BLAPL/25983/2025	PABITRA KUMAR PAIK	2025-08-25	i) Age of the petitioner in cause title not tally with rejection order.
62	D-ABLAPL/25901/2025	MANOJ KUMAR PANDA	2025-08-25	1. Petitioners name wrongly furnished in Index page of the application 2. In affidavit, deponents address furnished in S1 No 1 in respect of P.S as mentioned in the affidavit not tally with Cause title of the application.
63	D-CRLMC/25992/2025	SURYAKANTA JENA	2025-08-25	1. Certified copy of annex-1 not filed. 2. Gopalpur PS case number and GR case number not correctly furnished in Cause title
64	D-CMP/34071/2025	AMITAV TRIPATHY	2025-08-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED O.Ps No-10(a) to 10 (d) and 14(a) to 14(c) vice deceased Defendant No- 10 and 14 Of the Trial Court respectively were made Parties but not yet substituted.
65	D-ABLAPL/25831/2025	SANJAYA KUMAR PANIGRAHI	2025-08-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-BLAPL/25977/2025	ARUN KUMAR DAS -1	2025-08-25	i) Synopsis and date chart not page marked. ii). Subject Code incorrectly Mentioned
67	D-BLAPL/25978/2025	KARTIK KU SWAIN	2025-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Provision of law not correctly furnished. For further S.R.

68	D-CRLREV/25637/2025	SAKTIDHARA MISHRA	2025-08-25	C. copy of order /Judgement dated 12.6.in GR -827/1993 not filed
69	D-WP(C)/33945/2025	JIBESH KUMAR PADHIARY	2025-08-25	Page 40 two times repeat.
70	D-WP(C)/33816/2025	PRAFULLA KUMAR MOHAPATRA	2025-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-CMP/34090/2025	ASOK MOHANTY(SR. ADV.)	2025-08-25	Case No mentioned in the Prayer Portion of the I.A be corrected.
72	D-WP(C)/33952/2025	BIRAJA SANKAR MISHRA	2025-08-25	Paragraph not correctly mentioned in the affidavit
73	D-ABLAPL/25957/2025	JANAKI KANTA MAHAPATRA	2025-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-WP(C)/33711/2025	AKHIL KRUSHNA MOHAPATRA	2025-08-25	Page nos.26 to 28 31 33 and 35 not neat and legible
75	D-CRLMP/25783/2025	SATYABRATA DASH	2025-08-25	1. Put up for SR after filing of under annex-1 As per mentioned in Index.
76	D-WP(C)/33813/2025	PRAFULLA KUMAR MOHAPATRA	2025-08-25	Page nos.38 and 39 not neat and legible
77	D-WP(C)/33815/2025	PRAFULLA KUMAR MOHAPATRA	2025-08-25	Annexure-12 wrongly mentioned in para-8 body of the petition appears to be wrong.
78	D-BLAPL/25976/2025	ARIJEET MISHRA	2025-08-25	.Petition not correctly addressed to Honorable Court
79	D-STREV/33991/2025	DULAL SATYANARAYAN JETHI	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Legible copy of page no. 34 35 and 107 are to be filed.
80	D-WP(C)/34365/2025	GYANA RANJAN SETHI	2025-08-25	.Receipt Showing Serv.copy To cg not Filed.
81	D-CONTC/33693/2025	ADV	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-WP(C)/33818/2025	SHANTI PRAKASH MOHANTY	2025-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-WP(C)/33812/2025	SANJAY KUMAR PATRA	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Copy not served on S.C(T)
84	D-WP(C)/34248/2025	RAGHUNATH DASMOHAPATRA	2025-08-25	.Receipt Showing Serv.copy To cg not Filed.
85	D-WP(C)/34055/2025	SRINIVAS MOHANTY	2025-08-25	14-NOT PROPERLY INDEXED. Page marking not correct in index.
86	D-WA/34317/2025	MANOJ KUMAR MOHANTY	2025-08-25	i) Limitation calculation after disposal of I.A. for dispensing with. ii)Status of the parties not

				furnished. iii) Legible copy of page no. 37 ad 38 are to be filed.
87	D-WP(C)/33995/2025	SANJAY KUMAR PATRA	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-WP(C)/34131/2025	JANAKI KANTA MAHAPATRA	2025-08-25	1.Page nos.15 19 28 31 34 36 and 37 not neat and legible.2. D.c.fee of Rs.1/- to be paid in V.nama
89	D-WP(C)/33986/2025	ASISH CHANDRA RATH	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 18 and 19 not legible
90	D-CMAPL/33653/2025		2025-08-25	Period of Delay 3 days 2.Annexure-1 not mentioned in index.
91	D-CMP/33251/2025	MAHESWAR MOHANTY	2025-08-25	Age of opp.parties not correctly mentioned.Address of opno.1 and 4 not mentioned
92	D-WP(C)/33954/2025	CHITTA RANJAN LENKA	2025-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 not partial neat.
93	D-WP(C)/33536/2025	LAMBODAR PRADHAN	2025-08-25	Age of the petitioner nos. 2 and 3 not mentioned in the cause title.
94	D-WP(C)/33961/2025	SOMANATH NANDA	2025-08-25	Date of copy of letter vide annex-1 not tally with Index.
95	D-ABLAPL/25832/2025	BIJAYA KUMAR NAYAK (3)	2025-08-25	1. In declaration of Affidavit petitioner has declared himself as his father. 2. Age of petitioner not mentioned in Vakalatanama.
96	D-WP(C)/33958/2025	SUDHANSHU SEKHAR PRATAP	2025-08-25	Page 12 not neat. Serial no-4 in the I.A of the affidavit not correctly mentioned. 2..Petition not correctly addressed to Honorable Court
97	D-WP(C)/34034/2025	GAJENDRANATH ROUT	2025-08-25	No. of annexure -12 not mentioned in page no. 103.
98	D-CRLMC/25819/2025	SURYAKANTA DWIBEDI	2025-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the petitioner no-1 not correctly mentioned in the affidavit. D.Fee of OSBC Rs.50/- not paid in the v.nama.
99	D-WP(C)/33864/2025	SUKANTA KUMAR DALAI	2025-08-25	Age of petitioner nos. 10 and 20 not mentioned in cause title.
100	D-WP(C)/33955/2025	SATYAJIT BEHERA	2025-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
101	D-CMP/34125/2025	DIPTI RANJAN BHOKTA	2025-08-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				The discrepancy in the name of O.P No-3 as per Trial Court be reconciled
102	D-CONTC/34087/2025	ADV.	2025-08-25	1. Sl. no. 2 not correctly furnished in affidavit.
103	D-WP(C)/34257/2025	MANOJ PANIGRAHI	2025-08-25	Page no .10 not available.
104	D-CRLMP/25737/2025	DEEPAK RANJAN SUNDARAY	2025-08-25	. Age of the petitioner in cause title not tally with affidavit
105	D-CMP/34114/2025	CHINMAYA RANJAN DAS	2025-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-CRLMC/25809/2025	ASHOK KUMAR MISRA	2025-08-25	.Petition not correctly addressed to Honorable Court
107	D-BLAPL/25961/2025	MANORANJAN DAS	2025-08-25	i)Year of rejection order not correct in date chart.ii) ABLAPL no.8363/2025 not mentioned in reference certificate.iii) Name of the Trial court mentioned in cause title not tally with paragraph no.1 of the petition.iv) ABLAPL mentioned in prayer instead of BLAPL.
108	D-CONTR/25768/2025	ADV.	2025-08-25	Code NOT CORRECT 2 NOT CORRECTLY ADDRESS TO HONBLE COURT . THIS CONTR IS A PREMATURE ONE

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/5537/2020	CONTC/5537/2020	SANTOSH KUMAR SAMANTARAY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.